

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.158/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(Pcs)

2. CS. ROHIT KUMAR KESHRI
(Pcs)

PETITIONER

Rohit Keshri
21/11/17

1. Ratnanka Banerjee, for Adm

2. Swapna Choudhary Adm

3. CS Mohan Ran Goeke Pcs

Respondents

Adm
21/11/17

ORDER

Ld. Counsel for the petitioners and the respondents
are present.

Heard the part arguments of the Ld. Pr. CS for the
petitioners in main petition as well as in I.A. No. 153/2017.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)